## **Declaration of Assets and Liabilities**

Year 2021-22

I, RATENDRA PODDAR, son/daughter/wife of LATE SATYANARAYAN PON aged 43 (Fourty-we) 42 years, belonging to BHAR LEGISLATIVE ASSEMBLY service and presently working as OFFICE ATTENDANT

give herein below the details of the assets (immovable, movable, bank balance, etc.) of

myself, my spouse and dependants\*:

A. <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	20,000/	PRITI DEVI	BHOMI' KOMARI	KESHAV KOHAR HANDICAP	NIL
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	0408/2122	MS.B. i Bilan		Nil	Nit
(iii)	Bonds, Debentures and Shares in companies	Nil	Nil	NIL	NIL	אונ
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LEC 13800/- Yearly	Toint	L[c 10,600 t Yearly	NI	NII
(v)	Motor Vehicles (details of make, etc.)	Jupites Scooty- BR39AA8482	Nil	Nil	1/1	NIA
(vi)	Jewellery (give details of weight and value)	Nil	GOID-40G RS-1,80,000/ SILVEL-5009 35000/APOX	211	211	Nil
(vii)	Other assets, such as values of claims / interests	Nil	Nil	MI	Nil	NI

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

<sup>\*</sup> Dependant here means a person substantially dependent on the income of the employee.

## B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Nil	Nil	Nil	Nil	Nil
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	انمع	NiI	Nil	Nil	Nil
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	إناهم	3 AISMII KATHAND 193, Plot-385 AIS-KATHAR	NiI	Nil	Nil
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Mil	Nil	Nil	Nil	NII
(v)	Others (such as interest in property)		Share i'u Auces toon	110	Nil	110

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	NII	Nil
	(ii) Loans from financial institutions	NiI	Nil
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Nil	Nil
	(b) dues to departments dealing with supply of water	Nil	Nil
	(c) dues to departments dealing with supply of electricity	Nil	Nil

	(d) dues to departments dealing with telephones	NII	Nil
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	Nil	Nil
	(f) Other dues, if any	Nil	Nil
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	N1/ ASSESSMENT YEST-2021-22 Bum-BHNPP8057M	NII
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	Nil	NII
	(iii) Sales Tax [Only in case of proprietary business]	Nil	Nil
	(iv) Property Tax	Nil	NYI

## C. <u>Personal Detail</u>

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GPF/CPF/PRAN No.		PTS/BLA-1146
Gender	:-	M (M/F)
Date of Birth	·	10101980 (DD/MM/YYYY)
Class/Group	:-	(A/B/C)
Cadre	1-	Bihar legislative Assembly, Patha (Full Name e.g. B.A.SBihar Administrative Service, B.S.S Bihar Secretariat Service etc.)
Home District	:-	KATIHAR
I hereby d knowledge and be		that the above details are true to the best of my

Signature RIAFR 41512

Name of Employee: RAJENDRA PODDAR

Designation: D. P.FILE ATTENDANT

Department: BIHAR LEGISLATIVE ASSEMBLY, PATIN

Note:

Place: PATNA

Date: 08/02/22

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.